GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 2167 ANSWERED ON 15/03/2022

IMPLEMENTION OF SCHEMES THROUGH NGOS

2167. SHRI SUNIL KUMAR SONI: SHRI VIJAY BAGHEL:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the schemes under Rural Development implemented by the Government through Non-Governmental Organizations (NGOs);
- (b) the number of persons benefitted from the said schemes in the country; and
- (c) the works being carried out in the field of training by the Government through NGOs in the country particularly Chhattisgarh?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a) to (c): The Department of Rural Development, Ministry of Rural Development (MoRD) is implementing a number of welfare schemes for rural areas of the country including Chhattisgarh viz., Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS), Pradhan Mantri Awaas Yojana - Gramin (PMAY-G), Pradhan Mantri Gram Sadak Yojana (PMGSY), Deendaval Antyodava Yojana – National Rural Livelihoods Mission (DAY-NRLM), Deen Dayal Upadhayay - Gramin Kaushalya Yojana (DDU-GKY), Rural Self Employment Training Institutes (RSETIs), National Social Assistance Programme (NSAP) and Shyama Prasad Mukherji Rurban Mission (SPMRM) to alleviate poverty in rural areas and to bring about overall improvement in the quality of life of the people in rural areas, strengthening of livelihood opportunities, providing minimum guaranteed employment, promoting self-employment, skilling of rural youths in various useful trades and entrepreneurship qualities, infrastructure development and provision of social assistance. Further, Department of Land Resources (DoLR), MoRD is implementing Watershed Development Component (WDC) of Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) which is principally for development of rainfed portions of net cultivated area and culturable wastelands.

All the schemes are implemented through State Governments. However, under SPMRM, implementation at the State level is done by the State Nodal Agency under Rural Development/Panchayati Raj Department. Individual works selected for clusters are implemented by the agency identified in the Detailed Project Reports for the cluster, which includes concerned line department/ gram panchayat/ block/ executing agency etc. The implementation agencies may include Non-governmental agencies during the implementation. However, the details of such association are not maintained by the Ministry.

Apart from this, DDU-GKY follows a 3-tier implementation architecture for implementation of the scheme. National level is responsible for policy, funding of central share and technical support, while State Rural Livelihood Missions (SRLMs)/ State Skills

Missions are responsible for funding of State share, implementation and monitoring controls. Project Implementing Agencies (PIAs), which are mostly private training partners, are responsible for mobilization, training and placements. DDU-GKY programme is being implemented in the country by Registered Trusts, Government Organizations, Semi-Government Organizations, Companies registered under section-25, Companies registered under Companies Act 1956, Limited liability Partnerships registered under Limited liability Partnerships Act 2008, Societies registered under Societies Registration Act 1860 and Registered Federation/Cooperatives registered under the Cooperative Societies Act 1912 including NGOs as Project Implementing Agencies(PIAs). The details of the candidates trained and placed as on January, 2022 under DDU-GKY is given as under:

Year	Total no. of candidates trained	Total no. of candidates placed			
2018-19	2,41,509	1,37,251			
2019-20	2,47,177	1,50,214			
2020-21	38,289	49,563			
2021-22(till Jan'22)	43,997	23,899			
Total	11,44,594	7,15,555			

The State-wise details of the candidates trained and placed including Chhattisgarh under DDU-GKY is given at Annexure.

Annexure referred to in reply to parts (a) to (c) of the Lok Sabha Unstarred Question No.2167 for 15th March 2022 regarding Implementation of Schemes through NGOs.

State-wise details of the candidates trained and placed including Chhattisgarh under DDU-GKY.

Sl. No.	Ntoto	FY 2018-19		FY 2019-20		FY 2020-21		FY 2021-22 till January'2022	
110.		Trained	Placed	Trained	Placed	Trained	Placed	Trained	Placed
1	Andhra Pradesh	26384	24894	15933	10795	4156	2177	1606	2132
2	Arunachal Pradesh	0	0	84	0	28	33	26	10
3	Assam	16725	7397	11993	13862	1966	3296	898	606
4	Bihar	10729	5815	14301	5916	2687	2745	3373	1200
5	Chhattisgarh	7206	2583	9798	3842	1109	3683	3761	1631
6	Gujarat	5190	1482	3084	2249	240	875	479	359
7	Haryana	1712	3329	1948	6013	26	1213	961	75
8	Himachal Pradesh	2845	427	1980	1073	0	117	97	0
9	Jammu and Kashmir	4283	689	10516	1319	3454	1945	1289	540
10	Jharkhand	9668	3585	12866	8224	1050	1879	0	367
11	Karnataka	7895	5411	5797	7226	769	1649	693	314
12	Kerala	13736	9656	12812	8390	3053	2931	1569	793
13	Madhya Pradesh	9442	4443	10433	7348	903	969	3219	597
14	Maharashtra	19321	4500	13521	12765	874	3319	0	1384
15	Manipur	598	0	1780	573	338	387	242	89
16	Meghalaya	829	253	1518	686	83	158	203	100
17	Mizoram	157	0	554	359	37	88	35	14
18	Nagaland	301	0	1220	403	221	278	475	220
19	Odisha	41545	31237	43278	30607	7978	7729	3557	2294
20	Punjab	2787	1443	2002	1311	2922	1931	4119	1309
21	Rajasthan	10217	3380	14530	4692	981	1759	895	2851
22	Sikkim	64	64	462	32	0	43	90	0
23	Tamil Nadu	3151	185	9685	3324	213	1286	4612	690
24	Telangana	16827	15604	9731	6839	2752	1436	2506	2494
25	Tripura	1816	2082	1407	524	21	609	535	52
26	Uttar Pradesh	18284	4839	24895	7341	1540	4068	6633	1129
27	Uttarakhand	1145	253	1518	672	367	416	1849	213
28	West Bengal	8652	3700	9531	3829	521	2544	210	2424
29	Puducherry							65	12
	Total	241509	137251	247177	150214	38289	49563	43997	23899